

coloured film has been taken which will be released shortly.

(c) No decision has yet been taken of the pattern of the next year's celebrations.

(d) The States sent their contingents to Delhi at their expense, but while in Delhi the Central Government bore the expenditure on boarding and lodging etc.

Shri S. C. Samanta: May I know whether folk music and songs accompanied this dance?

Shri Satish Chandra: Yes, Sir; they have been recorded too.

Shri S. C. Samanta: May I know whether similar dances were arranged in the States on the Republic Day?

Shri Satish Chandra: I am not aware; it is possible that some States might have arranged shows.

Shrimati Kamlendu Mati Shah: May I know what happened to the proposal of filming Badrinath territory?

Mr. Deputy-Speaker: How does it arise out of this question?

Shrimati Kamlendu Mati Shah: It is in connection with films.

The Prime Minister (Shri Jawaharlal Nehru): It has nothing to do with the Republic Day or folk dances; nor with the Ministry which is answering this question.

GEOLOGICAL MAPPING OF COAL FIELDS

*646. **Shri K. C. Sodhia:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state whether a programme for Geological mapping of coal fields has been drawn up as suggested by the Planning Commission, and if so, how long is it likely to take to finish the work?

(b) What agency has been employed to do this work and what is the total estimated expenditure involved?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). Yes, Sir. The work is being carried out by the Geological Survey of India and will be continued by that organisation. The Indian Bureau of Mines will help in the drilling and boring work.

The Director, Geological Survey of India, states that no geological mapping or surveys, particularly those on coal, can be considered as having been

completed as the work will vary according to nature of investigation and amount of detail required. New mines and boring investigations provide new data which have periodically to be re-assessed on maps with progressively larger scale.

It is therefore not possible to estimate the total expenditure involved as this will depend on the time taken, the personnel and equipment required and the amount of travelling involved.

Shri K. C. Sodhia: What is meant by "geological map"?

Mr. Deputy-Speaker: The hon. Member who tabled this question must know it.

Shri K. C. Sodhia: I want to know the exact significance of the word "geological map".

The Prime Minister (Shri Jawaharlal Nehru): Geological map shows the geological formation of that area.

Shri Meghnad Saha: What is the last date of the publication of the geological survey of India?

Shri K. D. Malaviya: I cannot give the last date I would require notice.

Shri Meghnad Saha: May I know if the hon. Minister is aware that from 1948 no publication of the Geological Survey of India has yet seen the light of day.

Shri K. D. Malaviya: I am not aware of it, but I will enquire from the Ministry and let the hon. Member know about it.

Shri Meghnad Saha: Does the hon. Minister know that it is not very much in the interest of the country if publications are delayed so long?

Mr. Deputy-Speaker: The hon. Member is giving information.

Shri B. S. Murthy: Is it the intention of Government to publish annual reports of the geological survey of India?

Shri K. D. Malaviya: Yes, Sir; we intend to publish periodical reports.

NATIONAL BUREAU FOR ADMINISTRATION OF CORRECTIONAL INSTITUTIONS

*647. **Shrimati Jayashri:** Will the Minister of Home Affairs be pleased to refer to the reply to Starred Question No. 2016 asked on the 22nd July, 1952, and state whether Government have since received the views of State Governments with regard to the

establishment of a National Bureau for the administration of Correctional Institutions as passed in a resolution at the meeting of the Inspectors-General of Prisons?

The Deputy Minister of Home Affairs (Shri Datar): The views of all the State Governments have not yet been received. The question will be further examined when all replies have been received.

Shrimati Jayashri: Which are the Governments that have sent favourable replies?

Shri Datar: I may give the names of those States which have not replied. Replies are still awaited from West Bengal, Bihar, U.P., Punjab, Saurashtra, Bhopal, Delhi, PEPSU, Madhya Pradesh, Hyderabad, Mysore and Madras.

PATNA BENCH OF INCOME-TAX APPELLATE TRIBUNAL

*648. **Shri Anirudha Sinha:** (a) Will the Minister of Law be pleased to state whether it is a fact that there is a proposal for shifting to Calcutta or abolition of the Patna Bench of the Income-Tax Appellate Tribunal?

(b) If so, what is the reason for taking such steps?

The Minister of Law and Minority Affairs (Shri Biswas): (a) and (b). A proposal is under consideration for shifting the Patna Bench of Income-tax Appellate Tribunal to Calcutta in view of the diminishing number of cases before the Patna Bench. No orders have yet been passed.

REPORT OF COMMITTEE ON VOCATIONAL AND TECHNICAL TRAINING OF DISPLACED PERSONS

*649. **Sardar A. S. Saigal:** (a) Will the Minister of Rehabilitation be pleased to state whether the Committee on the vocational and technical training of displaced persons from West Pakistan has submitted its report?

(b) Who were the members of the Committee and how many States and Centres has the Committee visited so far?

(c) How many such displaced persons have joined the training so far and out of them how many are ladies?

(d) When will the course be finished?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Yes.

(b) The committee consisted of

(i) Shri Mehr Chand Khanna, Adviser, Ministry of Rehabilitation—Chairman.

(ii) Shri Chandulal P. Parikh, M. P.—Member.

(iii) Shri L. C. Jain, I.C.S., Director Genl. of Resettlement and Employment, Ministry of Labour.—Member.

(iv) Shri C. N. Sen, Dy. Secy., Ministry of Rehabilitation.—Member-Secy.

It visited 4 States, 53 Centres for technical and vocational training for men and women, 11 Homes for unattached women, and 2 Infirmaries.

(c) Upto the 1st August, 1952, about 79,600 displaced persons had joined out of whom about 34,000 were women.

(d) The period of training is different for each trade.

Shri S. N. Das: What is the important feature of the recommendation made by this Committee, has it recommended the abolition of the scheme or its continuance?

Shri J. K. Bhonsle: The report is under consideration in the Ministry.

गंगानगर में विस्थापित व्यक्तियों को दी गई ज़मीनों की बांट का रद्द किया जाना

*६५०. श्री पी० एल० बास्पाल : क्या पुनर्वास मंत्री यह बतलाने की कृपा करेंगे कि :

(क) ज़िला गंगानगर में कितने विस्थापित व्यक्तियों की ज़मीनों की बांट की रद्द कर दिया गया है ;

(ख) इस निर्णय के विरुद्ध कितनी अपीलें अभी चल रही हैं ;

(ग) क्या पंजाबी विस्थापित व्यक्तियों को ज़मीनों को दिए जाने के बारे में कोई विशेष आदेश जारी किया गया था ; तथा

(घ) यदि हाँ, तो इस के कारण ?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) and (b). The information is being collected and will be laid on the Table of the House in due course.

(c) Yes, an order was issued that those Punjabis who had been allotted lands outside Punjab and Pepsu should be given the option to retain their